Annexure-II

Name of the corporate debtor: GREATER KAILASH HOSPITALS PRIVATE LIMITED

Date of commencement of CIRP 30/07/2024

List of creditors as on: 25/10/2025

List of Unsecured financial creditors belonging to any class of creditors

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of conti-	Amount of any	Amount of claim under	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim Provisional admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whethe r related party?	% of Voting share in CoC	ngent claim	mutual dues, that may be set-off	verification		Flat No.
1	Sukhkarta Medicose		26051443	26051443	Security Deposit	NIL	NIL	-	3.05%	NIL	NIL	0	0	
2	Anand Hospital & Research Centre P. Ltd.		2424300	2424300	Unsecured Loan	NIL	NIL	-	0.28%	NIL	NIL	0	0	
3	Dr. Kusum J. Singh		245000	245000	Unsecured Loan	NIL	NIL	yes	0.00%	NIL	NIL	0	0	
4	Dr. Kanhaiya Lal Bandi on behalf of Sarla Kumari Bandi		19975394	19975394	Unsecured Loan	NIL	NIL	yes	0.00%	NIL	NIL	0	0	
5	Herbs & Health Makers India Private Limited		24825000	20710685	Unsecured Loan	NIL	NIL	-	2.42%	NIL	NIL	0	4114315	
6	Sangeeta Modi		380000	0	Unsecured Loan	NIL	NIL	-	0.00%	NIL	NIL	0	380000	
7	Prabhu Dayal		1000000	0	Unsecured Loan	NIL	NIL	-	0.00%	NIL	NIL	0	1000000	
8	Kamlesh Agrawal		605137	0	Unsecured Loan	NIL	NIL	-	0.00%	NIL	NIL	0	605137	
	TOTAL		7,55,06,274.0	69406822.00					5.75%			0	60,99,452.0	

There are many claimants who had shared the documents but not submitted the claims in respective forms as per IBBI (CIRP) Regulations, 2016 and the requirement of filing the claim form is already communicated to the claimants; *Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the